medium schools which in reality are 'teaching shops' in Delhi and other parts of the country;

- (b) whether Government propose to take any steps to exercise some control over such schools and prevent them from charging exorbitant fees and other dues;
  - (c) if so, the details of such steps; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The Government of National Capital Territory of Delhi have informed that schools including the English medium ones are regulated under the provisions of the Delhi School Education Act and Rules, 1973.

Section 17(3) of Delhi School Education Act, 1973 provides that-"the Manager of every recognised school shall, before the commencement of each academic session, file with the Director a full statement of fees to be levied by such schools during the ensuring academic session and except with the prior approval of the Director, no such school shall charge, during the academic session, any fee in excess of the fee specified by its Manager"

State Governments have their own regulatory meachnism for management of schools.

## Submission of Report by Rastogi Commission

- 70. SHRI O.P. KOHLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether several organisations of the University teachers of Delhi have urged the Rastogi Pay Commission of the UGC to submit its report without any further delay;
- (b) if so, the time by which the Commission will submit its report; and
- (c) whether the Commission will keep in view the genuine demands and grievances of the University teachers while finalising its report?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

- (b) Rastogi Pay Committee is likely to submit its report to University Grants Commission (UGC) by 31st March, 1997.
  - (c) Yes, Sir.

## Criteria for Admission in Open Universities

- 71. SHRI AKHILESH DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of Open Universties in the country, the places at which they shave been functioning and how many of them are in Uttar Pradesh;
- (b) the number of students in these Universities including Indira Gandhi National Open University (IGNOU), together with the details of students of India and other developing countries: and
- (c) the criteria fixed for admission in these Universities?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a): At present, the following eight Open Universities have been established in the country:

## **National Level**

1. Indira Gandhi National Open University, New Delhi.

## State Level

- 2. Dr. BA. Ambedkar Open University, Hyderabad, Andhra Pradesh.
- 3. Yashvantrao Chavan Maharashtra Open University, Nasik Maharashtra.
- Open 4. Kota University, Kota, Rajasthan.
- 5. Nalanda Open University, Patna, Bihar.
- 6. M.P. Bhoj Open University, Bhopal, M.P.